

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

**19. MA 1237/2018 IA 482/2022 MA 1216/2019 IA 332/2023
IA 3006/2021 Company Appeal/53/2023 IA 2633/2021
In C.P.(IB) 1832/MB/2017**

CORAM:

**SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)**

**SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)**

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 01.02.2024**

NAME OF THE PARTIES: IA 1237/2018 Abhijit Guhathkurta

**IA 482/2022 Abhijit Guhathkurta Vs.
The State of Gujarat Through The
Mamlatdar Taluka Choryasi District
Surat
MA 1216/2019 SREI Equipment
Finance Ltd**

**IA 332/2023 M/s Sidharth & Gautam
Engineers Vs. Abhijit Guhathkurta**

**IA 3006/2021 BCH Electric Limited Vs
EPC Constructions India Ltd
Company Appeal/53/2023 Assistant
Commissioner Of Customs Vs. Abhijit
Guhathkurta Liquidator
IA 2633/2021 Abhijit Guhathkurtha
IN THE MATTER OF
IDBI Bank Limited**

V/s

EPC Constructions India Limited

**Section: Sec 60(5) Sec 49(2) Sec 42 Sec 49(2) U/s 7 of Insolvency
and Bankruptcy Code, 2016 Rule 11 of NCLT, 2016**

ORDER

MA No. 1237/2018:- Adv. Shriraj Khambete a/w Adv. Naman Jain appeared
for the Liquidator. Adv. Abhixit Sing a/w Devika Chopra appeared for the
Respondent No. 1 & 2.

Reply has been filed by the Respondent. Counsel for the Respondent No. 1 & 2 seeks permission time to file an additional affidavit. Let the same be filed within a period of two weeks. List the MA No. 1237/2018 on **12.03.2024** for final hearing.

IA No. 482/2022:- Adv. Shriraj Khambete a/w Adv. Naman Jain appeared for the Liquidator. Adv. Mihir Govilkar appeared for the Respondent. Counsel for the Respondent seeks time to file reply. A last and final opportunity granted to the Respondent to file reply within a period of three weeks by serving an advance copy to the other side, failing which, the right to file reply shall be forfeited. List the IA No. 482/2022 on **12.03.2024** for hearing.

MA No. 1216/2019:- Adv. Darshit Dave appeared for the Applicant. Adv. Shriraj Khambete a/w Adv. Naman Jain appeared for the Liquidator. Counsel for the Applicant seeks time to file additional affidavit. Let the same be filed within a period of three weeks. List the MA No. 1216/2019 on **12.03.2024** for final hearing.

IA No. 332/2023:- None has appeared for the Applicant. A last and final opportunity granted to the Applicant to cause appearance on the next date of hearing and to advance arguments, failing which, the Application shall be dismissed for non-prosecution. List the IA No. 332/2023 on **12.03.2024** either for appearance or dismissal of the Application.

IA No. 3006/2021:- Counsel, Mr. Divyank Dutt appeared for the Applicant. Adv. Shriraj Khambete a/w Adv. Naman Jain appeared for the Liquidator. At the request of the parties, list the IA No. 3006/2021 on **12.03.2024** for hearing.

Company Appeal No. 53/2023:- Adv. Shriraj Khambete a/w Adv. Naman Jain appeared for the Liquidator. Counsel appearing for the Liquidator seeks time to file reply. Time granted. Let the reply be filed within a period of two weeks. List the Company Appeal No. 53/2023 on **12.03.2024** for filing hearing.

IA No. 2633/2021:- Adv. Shriraj Khambete a/w Adv. Naman Jain appeared for the Liquidator. Adv. Savanee Patil a/w Ashish Mehta appeared for the Respondent No. 2 & 3. Mr. S. J. Patel, Gujarat State Tax Officer appeared for the Respondent No. 1. At the request of the parties, list the IA No. 2633/2021 on **21.02.2024** for hearing.

Sd/-

ANIL RAJ CHELLAN
Member (Technical)

01.02.2024
Sushil

Sd/-

KULDIP KUMAR KAREER
Member (Judicial)